

ITEM NO.46

REGISTRAR COURT. 1 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL
Civil Appeal No(s). 645-646/2016

JAI GOVIND PRASAD & ORS. Appellant(s)

VERSUS

DIRECTOR OF CONSOLIDATION & ORS. Respondent(s)

Date : 06/09/2016 These appeals were called on for hearing today.

For Appellant(s)

Ms. Manju Jetley, Adv.

For Respondent(s)

Mr Upendra Mishra, Adv.

Mr. Vinay Garg, Adv.

UPON hearing the counsel the Court made the following

O R D E R

All the respondents are duly represented.

Parties have not filed statement of case and statutory
period has expired.

Registry to process the matter for being listed before
the Hon'ble Court as per rules.

(PAWAN DEV KOTWAL)
Registrar